

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 653
TO BE ANSWERED ON 20.07.2016

UNDER CONSTRUCTION ATOMIC POWER PLANTS

653. SHRI GODSE HEMANT TUKARAM:

Will the PRIME MINISTER be pleased to state:

- (a) whether the work of under construction Atomic Power plants is running behind schedule;
- (b) if so, the details thereof and the reasons therefor;
- (c) the steps taken to ensure the completion of the work in time;
- (d) whether the Government is facing opposition from the local people at these places; and
- (e) if so, the details thereof and the action taken/being taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR, PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

(a)&(b) Two projects Kakrapar Atomic Power Project (KAPP 3&4) (2X700 MW) at Kakrapar, Gujarat and Rajasthan Atomic Power Project (RAPP 7&8) (2X700 MW) at Rawatbhata, Rajasthan are at various stages of construction. There have been delays in respect of these projects mainly on account of delays in receipt of critical equipment like Steam Generators, Endshields etc.

The 500 MW Prototype Fast Breeder Reactor (PFBR) constructed by BHAVINI at Kalpakkam, Tamil Nadu is at an advanced stage of commissioning. PFBR is a first of its kind reactor in the country and development/manufacture of large sized equipment/components took time. In view of its technological complexity, abundant caution is being taken during erection/installation and commissioning of various systems. Further, due to its first of a kind design, there have been certain additional stipulations by the regulatory body which are being complied with.

- (c) Several measures were taken to expedite the deliveries of the equipment and as a result, most of the equipment have now been received. As of June 2016, KAPP 3&4 and RAPP 7&8 had achieved an overall physical progress of 75.5% and 61.5% respectively.
- (d) No, Sir.
- (e) Does not arise in view of (d) above.